THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b) At present, Indian Airlines has no plans to operate services from these airports due to inadequate traffic potential and small runways. However, private operators, with suitable aircraft, are being encouraged to add more services in their network including Tuticorin, Salem and Pondicherry.

[Translation]

Amount given for Advertisement to Regional Language

3083. SHRI VINAY KATIYAR : SHRI MUKHTAR ANIS :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the criteria for giving advertisement to newspapers;
- (b) amount paid by the Directorate of Audio Visual Publicity for advertisement to newspaper, language-wise and year-wise during each of the last three years, upto December 31.1996:
- (c) the cumulative arrears to be paid by the DAVP as on December 31, 1996, to the newspapers, language-wise;
- (d) the revised advertisement budget of DAVP for 1996-97;
- (e) the average time taken to make payment of advertisement bills; and
- (f) the steps taken to make the payment expeditiously particularly to small newspapers?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The criteria governing release of Government advertisements are to secure widest possible coverage. Advertisements are released to newspapers/periodicals, empanelled with the Directorate of Advertising and Visual Publicity (DAVP), keeping in view the publicity requirements, target readership and area and budgetary provisions.

(b) Amount paid by DAVP for advertisements to newspapers/periodicals during the last three years, upto 31st December 1996, is as follows:

Year	Amount (Rs. in crores)
1994-95	27.77
1995-96	37.35
1996-97 (upto 31st December 19	96) 20.02

Payments are not segregated language-wise by DAVP.

(c) The information is given in the enclosed statement.

- (d) The advertisements budget of DAVP for the year 1996-97 is Rs. 2633.90 lakhs.
- (e) Six to eight weeks, provided the bill is in order and funds are available.
- (f) In order to make expeditious payment of advertisement bills of newspapers, including those of small newspapers, bills are being processed on computer on seriatim basis.

Statement

Language-wise statement showing arrears of pending bills to be paid by DAVP to newspapers as on 31st December 1996

SI.No.	Language	Amount (Rs.)
1.	English	25814186.25
2.	Hindi	29921314.53
3.	Urdu	3784833.35
4.	Punjabi	3774298.84
5 .	Marathi	2823849.99
6 .	Gujarati	1675876.31
7.	Sindhi	94990.43
8.	Assamese	709805.59
9.	Bengali	3383265.07
10.	Oriya	1905072.75
11.	Tamil	1285704.88
12.	Telugu	722347.34
13.	Malayalam	2950213.58
14.	Kannada	1076196.16
15.	Nepali	2166.40
16.	Sanskrit	3065.40
17 .	Mizo	31606.00
18.	Khasi	2763.50
19.	Konkani	1077.12
2 0.	Manipuri	861.00
21.	Multi-editions	14273516.62

[English]

Survey for New Rail line from Krishnanagar to Karlmpur

3084. SHRI AJOY MUKHOPADHYAY : DR. ASIM BALA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are contemplating to conduct a survey for construction of a new railway line from

Krishnanagar to Karimpur in West Bengal as demanded by the people of the area;

- (b) if so, the details thereof;
- (c) the time by which the survey work is likely to be taken up; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

- (b) The survey has been sanctioned on 10.03.97 at a cost of Rs. 3.69 lakhs.
 - (c) In the coming months.
 - (d) Does not arise.

Reservation of Quota in Trains

3085. SHRI BANWARI LAL PUROHIT: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria fixed for the reservation of quota in a particular train from a particular station;
- (b) whether the Government propose to increase the quota of reservation in various trains from Nagpur;
 - (c) if so, the details thereof;
 - (d) if not, the reasons therefor; and
- (e) the details of quota of reservation in trains from Nagpur and since when it was fixed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Reservation quota is allotted on the basis of demand pattern

at the stations and the overall availability of accommodation in the trains. Periodical review of quota is undertaken twice a year based on which suitable adjustments are made keeping in view the utilisation figures. Based on review, the following additional quotas were allotted to Nagpur station in various trains from the dates mentioned against each:

Train No.	Class	Quota	With effect from
1. 9767 Madras-Jaipur Express	Sleeper	14	4.10.1996
2. 9768 Jaipur-Madras Express	AC Sleeper Sleeper	2 22	1.10.1996
3. 8404 Ahmedabad- Puri Express	AC Sleeper Sleeper	4 64	3.10.1996
4. 8403 Puri- Ahmedabad Express	AC Sleeper Sleeper	2 10	1.10.1996
5. 5092 Gorakhpur- Bangalore Exp.	Sleeper	8	7.10.1996
6. 2634 Chennai Rajdhani Exp.	AC Chair Car	2	14.12.1990

In addition, Nagpur Reservation Office is computerised and linked with Mumbai Passenger Reservation System (PRS). Further, terminals of Howrah, Chennai, Delhi and Secunderabad PRSs have also been provided at Nagpur through which booking on trains available on these PRSs may also be made. As such, adequate reservation facilities are available at Nagpur.

(e) The details of reservation quota available at Nagpur which has been fixed from time to time is given in the attached Statement.

Statement

SI.No.	Train No. & Name	Class	Reservation Quota
1	2	3	4
1.	8403 Puri-Ahmedabad Express	AC 2-Tier	2
		Sleeper	10
2.	8034 Howrah-Ahmedabad Express	AC 2-Tier	5
	Upto Ahmedabad	Sleeper	34
	Upto Gandhidham	Sleeper	34
	Upto Porbandhar	Sleeper	44
3.	7081 Ahilyanagari Express	First	2
	•	Sleeper	35